

(b) and (c) Upto June, 1990 land acquisition has been completed in 17057 hectares from 44 villages and rehabilitation grant has been paid in 33 out of 45 entitled villages.

(d) Uttar Pradesh and Madhya Pradesh Governments have to share the cost of the project equally from their own resources.

[English]

Panel for the post of Ayurvedic Physician

4506. SHRI RAMJI LAL SUMAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether a panel for the post of Ayurvedic Physicians was prepared in N.D.M.C. in 1987;

(b) if so, the number of candidates empanelled and the number of candidates appointed out of them so far;

(c) whether the panel has since lapsed; and

(d) if so, the reasons therefor;

(e) whether the panel has lapsed in violation of Government of India's rules; and

(f) if so, the action taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): (a) and (b) Yes. A panel for the post of Ayurvedic Physician was prepared on 14-7-1987. Three candidates were placed on the panel. The senior-most candidate was appointed during the validity period of the panel.

(c) Yes, Sir. The panel was valid for one year i.e. upto 13-7-88.

(d) No, Sir.

(f) Does not arise.

Central assistance for upgradation of ITIs.

4507. SHRI MANGARAJ MALIK: Will the Minister of LABOUR be pleased to state:

(a) whether Government propose to provide Central assistance to State Governments by way of non-recurring grants, for the upgradation of ITIs in Minority, Scheduled Castes/Tribes concentration areas; and

(b) if so, the details of the scheme and financial assistance proposed to be given during 1990-91. State-wise?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN): (a) and (b) Yes Sir. A Centrally-sponsored scheme for upgradation of ITIs in minority concentration areas (other than SC/ST) has been taken up in the year 1990-91. It is proposed to release Rs. 8.4 lakhs to each of the States of Andhra Pradesh, Bihar, Karnataka, Kerala, Maharashtra, West Bengal, Gujarat and Rajasthan and Rs. 16.80 lakhs to the State of Uttar Pradesh during the current financial year.

Expansion of Horticulture department of CPWD

4508. SHRI S. KRISHNA KUMAR: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the officers of the Directorate of Horticulture, CPWD are at par in terms of duties and responsibilities as per CPWD Manual to the Officers/Engineers of their ranks of Civil and Electrical of CPWD; if not, the reasons for not treating them at par;

(b) what steps Government have taken to solve the long pending demands of Sectional Officers (Horticulture) and Junior Engineers of CPWD for which they had gone for 37 days strike in 1987;

(c) whether any plan has been drawn up for the expansion of Horticulture Wing of CPWD as done for the Civil and Electrical Wing; and